NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015	
NAME OF THE COMPANY	SK Bigstar Foods Limited	
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao & (18) Others	
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others	
UNDER SECTION	111/111A	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupert 0/0. R. Ragunandan Pas	Advicale	9966622805	31
P. H Arminella Pandias	Sr.Adn	,	
B. Mohan	Advert	9968077678.	L

ORDER

At the request of Ld. Counsels for the Respondent, case is posted to 03-11-2017.

Member (T)

Member (J)

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